

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1615  
TO BE ANSWERED ON 04.05.2016**

**RATION CARDS AS ID PROOF**

**1615. SHRI K.C. VENUGOPAL:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:-**

- (a) whether the Government has taken the decision that ration cards will not be accepted as document for identity or proof of residence for issuing passport;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether the Government has found certain discrepancies in the verification process through ration cards; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) In pursuance of Para 4(6) of Gazette notification No. G.S.R. 213(E) dated 20.03.2015 issued by the Ministry of Consumer Affairs, Food and Public Distribution disallowing use of ration card as a document of identity or proof of residence, Ministry of External Affairs has decided not to accept Ration Cards as a document for identity or proof of residence for the purpose of granting passport with effect from 01.04.2016.**

**(c) & (d) During the verification of documents submitted along with the application for passports, certain discrepancies were found by the police authorities and the Passport Issuing Authorities with the ration cards that had been submitted by the applicants. These discrepancies included submission of forged ration cards or the same ration card by several applicants and data on the raion card not matching with the data of the Civil Supplies Department.**

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